

No.GOB(I) 1/2020

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATE: 27th MAY, 2020.**

NOTIFICATION

Sri. H.Shashidhara Shetty, VI Addl. District & Sessions Judge, Belagavi, is transferred and the services of the said officer are placed at the disposal of the Government for being appointed as District Judge, OOD, Member Secretary, Karnataka State Legal Services Authority, Bengaluru (vacant post), in the interest of public service, to take effect immediately.

BY ORDER OF THE HIGH COURT,

Sd/-

(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:-

01. The Prl. District & Sessions Judge, Belagavi, with a request to make necessary arrangement for relieving the Officer concerned and to send the proposal for concurrent appointment to the Court which will become vacant due to above transfer.
02. Sri. H.Shashidhara Shetty, VI Addl. District and Sessions Judge, Belagavi, with a direction to get himself relieved from the present charge of his post only after receipt of necessary appointment orders from the Government and then proceed to take charge of his new post immediately.
03. The court concerned.
04. The Accountant General in Karnataka, Bengaluru.
05. The D.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
06. All the Private Secretaries to the Hon'ble Judges.
07. The Registrar General/ Registrar (Vigilance)/ Registrar (Computers)/ Registrar (Judicial)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Infrastructure and Maintenance)/ Registrar (Statistics and Review) and Secretary to Hon'ble the Chief Justice.

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08. The Additional Registrar General, Dharwad and Kalaburagi Benches.
09. The Central Project Co-ordinator (Computers) of this office, with a request to web-host this notification on the official website of High Court of Karnataka.
10. The Director, Karnataka Judicial Academy, Bengaluru.
11. The Director, Arbitration Center – Karnataka (Domestic & International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
12. The Director, Bengaluru Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
13. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
14. The Member Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
15. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
16. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
17. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
18. The General Secretary, Karnataka State Judicial Officers' Association, JID-703, National Games Housing Complex, Koramangala, Bengaluru-47.
19. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
20. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
21. Spare copies.

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